

ORDER

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Subj. to all
Pl. write to all
R.
UPC
Commercial Complex(BDA)
Indiranagar
Bangalore - 560 038

FRIDAY, THE 25TH OF JULY, 1986

PRESENT

THE HON'BLE MEMBER(JUDICIAL) : SHRI CH. RAMAKRISHNA RAO
THE HON'BLE MEMBER(ADMINISTRATIVE) : SHRI L.H.A. REGO

IN

APPLICATION NO 722/86(T)
(W.P. NO 10222/81)

Dr. Naradev. G.,
Psychiatric Social Worker,
NIMHANS, Bangalore - 29 : Applicant

VERSUS

1. Union of India, represented by Its Secretary, Department of Health and Family Welfare, Nirman Bhavan, New Delhi.
2. State of Karnataka, represented by its Secretary, Department of Health and Family Welfare, Vidhana Soudha, Bangalore - 1
3. National Institute of Mental Health and Neuro Sciences, Hosur Road, Bangalore - 29 represented by its Director.
4. Chairman, Selection Committee for the post of Asst. Professor of Psychiatric Social Work, NIMHANS, Bangalore-29
5. Dr. I.A. Sheriff, Head of the Department of Psychiatric Social Work, NIMHANS, Bangalore-29 : Respondents

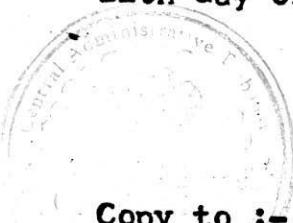
O R D E R

In the above application this Tribunal has passed the following Order:-

"Both counsel state that no notification has been issued U/s 14(2) of the Administrative Tribunals Act, 1985, so as to attract the jurisdiction of the Central Administrative Tribunal over the National Institute of Mental Health and Neuro Sciences (NIMHANS) - respondent No.3 - which is an

autonomous body registered under the Societies Registration Act, 1960. Since the prayer in the W.P. is to direct the 3rd respondent to announce or notify the panel of names selected for the post of Asst. Professor of Psychiatric Social work as notified on 24-9-79 and interviewed on 22-2-80, a notification under the Act is a sine quo non for entertaining the writ petition transferred from the High Court of Karnataka to this Bench of the Tribunal. We therefore direct the Registrar to take steps to retransfer this writ petition to the High Court addressing its Registrar suitably in the matter.

Given under my hand and the seal of this Tribunal, this 12th day of August, 1986.


REGISTRAR

Copy to :-

1. Sri N.S. Srinivasan, Advocate,
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S.S.B. Mutt Building,
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Bangalore - 560 009
2. Sri M.S. Padmarajaiah,
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